

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:3525  
ANSWERED ON:18.08.2005  
DABHOL LNG TERMINAL  
Nayak Smt. Archana

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the present status of Dabhol Liquefied Natural Gas Terminal;
- (b) the time by which it is likely to be completed;
- (c) whether the Gas Authority of India has re-constituted the original Engineering Procurement and Construction (EPC) consortia for the Dabhol terminal; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): The plan for restructuring and revival of Dabhol project including Liquefied Natural Gas (LNG) terminal envisages the formation of a Project SPV consisting of GAIL, NTPC and Indian lenders with an equity infusion of Rs.500 crore each. Accordingly, the Project SPV, called the Ratnagiri Gas and Power Private Limited (RGPPL), has been formed and incorporated by GAIL and NTPC as a 50:50 joint venture. RGPPL is to take over the assets of the Dabhol Project free from all encumbrances through the Debt Recovery Tribunal (DRT)/Court process and thereafter complete, commission and operate the project. RGPPL will be undertaking completion of the balance work at the LNG terminal. Though RGPPL is targeting completion of the LNG terminal by July 2006, a more definitive and accurate time schedule will be chalked out only on completion of the Assessment Study.